

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-90/1996/476/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Murtaza Ahmed Choudhury,
District & Sessions Judge,
Lakhimpur, North Lakhimpur.

Dated Guwahati, the 1st February 2019

Sub:- **Casual Leave with station leave permission.**

Ref:- Your Letter No.DJL/798/2019, dated 30.01.2019

Sir,

With reference to the above, I am directed to inform you that, your prayer for 1(one) day Casual Leave on 28.01.2019 along with station leave permission from the morning of 28.01.2019 till the evening of 29.01.2019, has been granted / ~~rejected~~.

Yours faithfully,



JT. REGISTRAR (VIGILANCE)

